

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.141- IA 478 of 2020
ITEM No.142- IA 833 of 2020
In
CP(IB) 463 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Reliance Asset Reconstruction Co Ltd
V/s
Morakhia Copper & Alloys Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 12/07/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent : Mr. Ujas Patel, Adv. for Mr. Aditya Pandya, Adv. (R-1 to 3)
: Ms. Gunjan Shah, PCS for Mr. Ankit Talsania, Adv. (R-8 & 9)
: Ms. Nidhi Jani, Adv. for Mr. Maulik Nanavati, Adv. (Item No.142)
: Mr. Vikram Choudhary, Adv for Mr. Atul Sharma, Adv.

ORDER

Due to paucity of time, as the Hon'ble (J) is holding another Bench in post lunch session, the matter stands adjourned.

List the matter on 13.09.2023.

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KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)